

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 81 OF 2019 &**  
**IA NO. 375 OF 2019**

**Dated: 15<sup>th</sup> March, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Mahindra CIE Automotive Limited** **...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.** **...Respondent(s)**

Counsel for the Appellant : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Sankalp Singh  
Mr. Anup Jain for R-2

Mr. Anand K.Ganesan for R-3

**ORDER**

**Admit.**

List the matter in **Special Bench on 03.04.2019**, as agreed by the learned counsel for the Appellant and the Respondents.

**(S.D. Dubey)**  
**Technical Member**

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**(Justice N.K. Patil)**  
**Judicial Member**